

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 14.02.2024

Misc. Application No. 1479 of 2023
And
Misc. Application No. 1480 of 2023
And
Appeal No. 27 of 2024

Jyoti Munver ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Ms. Rinku Valanju, Advocate and Mr. Amit Kumar, Advocate
i/b R V Legal for the Appellant.

Mr. Akash Rebello, Advocate with Ms. Prapti Kedia and
Mr. Sagar Dhakane, Advocates i/b Agama Law Associates for
the Respondent.

ORDER:

1. A short reply may be filed by the respondent within two
weeks from today. List for admission on March 5, 2024.

Ms. Meera Swarup
Technical Member

14.02.2024
msb